

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3484
TO BE ANSWERED ON 10.12.2019

ESTIMATED COST OF PROJECTS UNDER PMGSY

3484. DR. A. CHALLA KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government permit the States to revise the estimated cost of projects under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in order to accommodate increase in prices of raw material;
- (b) if so, the number of States which have revised the estimated cost of various projects during 2017-18 and 2018-19, so far; and
- (c) the details of the cost of such proposals and the increase/decrease due to such revisions during the said period?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a):** No, Sir. As per para 11.5 of Pradhan Mantri Gram Sadak Yojana (PMGSY) programme guidelines, all costs due to time over run, arbitration/judicial award shall be borne by the State Government. In case, the value of tenders received is above the estimate that has been cleared by the Ministry, the difference (tender premium) pooled for the entire State for works cleared in a phase/batch will be borne by the State Government. Revision of cost estimates is not permissible in case of increase in prices of raw material after sanction of the project.

- (b) to (c):** Question does not arise in view of above reply.